NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(CAA) No.395/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Ur	nder Section	230-(8)			
SI. No.			Appearing on behalf of		Signature with date
1.	My D. ,	V-Sharma) h	tau t	ebi bikana x	Dy 5/11
2-	The ACEPAL KR	SCHOPA Adecade (for JAIN Adecade) App	1.1-K. Morchants duant in CA1	100 425 of 20	Model 610
.3.	Ms. TIAINL	4 0/0	RD C	ER)	7 08/11/2012
	Dy Derect	. M	instry of (corporate	08.11.17
			ORDER		

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Heard. Reserved for order.

(Jinan K.R.)

Name of the Company | Orient Paper & Industries Limited.

Member (J)

(Vijai Pratap Singh) Member (J)